

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2017**

Dated: 17th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Real Power Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. Raunak Jain for R-1
Mr. C.K. Rai for R-2

ORDER

Learned counsel for respondent No.1 is filing reply today.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 02.05.2017 after serving copy on the other side.

List the matter on **06.07.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt